

PATNA HIGH COURT, PATNA

NOTIFICATION

The 23rd December, 2021

No.- 363 A : The Judicial officers of the cadre of Civil Judge (Senior Division), named in column no. 2 of the table given below are transferred and posted as Sub Judge-cum-A.C.J.M. in the Judgeships to be stationed ordinarily at the station mentioned against their names in column no. 3 of the table.

Further, in exercise of the powers conferred under Sub Section (3) of Section (11) of the Code of Criminal Procedure, 1973 (Act 2 of 1974) the High Court are pleased to confer upon the Officers named below, the powers of a Judicial Magistrate of the 1st Class for the concerned Districts, provided that they will work in such a way that their disposal of Civil and Criminal matter must be in the ratio of 30:70.

Sl. No.	Name of the officer, designation and present place of posting (with Judgeship)	(a) Designation at the new station (b) Place where the officers are to be stationed at ordinarily (c) Name of the Judgeship in which transferred
1.	2.	3.
1.	Sri Subhash Chand Dwivedi Sub Judge-Cum-A.C.J.M., Kishanganj	a) Sub Judge-cum-A.C.J.M. b) Paliganj c) Patna
2.	Sri Ranjit Prasad, Biraul Sub Judge-Cum-A.C.J.M., Biraul (Darbhanga)	a) Sub Judge-cum-A.C.J.M. b) Vaisi c) Purnea
3.	Sri Shyamal Kumar, Sub Judge-Cum-A.C.J.M., Bhagalpur	a) Sub Judge-cum-A.C.J.M. b) Dhamdaha c) Purnea
4.	Sri Akhilesh Kumar Pandey, Sub Judge-Cum-A.C.J.M., Patna	a) Sub Judge-cum-A.C.J.M. b) Dumraon c) Buxar
5.	Sri Manoj Kumar-VI, Sub Judge-Cum-A.C.J.M., Motihari (East Champaran)	a) Sub Judge-cum-A.C.J.M. b) Jhanjharpur c) Madhubani

6.	Sri Sidharth Pandey, Sub Judge-Cum-A.C.J.M., Aurangabad	a) Sub Judge-cum-A.C.J.M. b) Sheohar c) Sheohar
7.	Sri Dev Raj, Sub Judge-Cum-A.C.J.M., Araria	a) Sub Judge-cum-A.C.J.M. b) Balia c) Begusarai
8.	Sri Kumar Sudhanshu, Sub Judge-Cum-A.C.J.M., Biraul (Darbhanga)	a) Sub Judge-cum-A.C.J.M. b) Areraj c) East Champaran
9.	Sri Amit Kumar Shukla, Sub Judge-Cum-A.C.J.M., Narkatiaganj (West Champaran)	a) Sub Judge-cum-A.C.J.M. b) Barh c) Patna

By order of the High Court,
Sd/- A.K. Jha
Registrar General

Memo No. 61139 - 61173 / Patna Dated the 23rd December, 2021

Copy forwarded to the Principal Secretary to the Government of Bihar, General Administration Department, Patna / Secretary to the Government of Bihar, Law (Judicial) Department, Patna / Accountant General, Bihar, G.A.-7, Birchand Patel Marg, Patna / Under Secretary, Finance Department (Personal Claim and Pay Fixation Cell-3), Government of Bihar, Patna / Registrar (Vigilance)-I/C, Patna High Court, Patna / Registrar (Appointment), Patna High Court, Patna / Registrar (Administration), Patna High Court, Patna / I/c Registrar IT-cum-C.P.C., Patna High Court, Patna / I/c Registrar (Establishment), Patna High Court, Patna / O.S.D. (Enquiry Officer), Patna High Court, Patna / Joint Registrar (List), Patna High Court, Patna / Registrar-I/C-cum- Secretary, Patna High Court Legal Services Committee / Additional Registrar, Juvenile Justice Secretariat, Patna High Court, Patna / Officer on Special Duty, Patna High Court, Patna / I/C Registrar (Recruitment & Appointment), Patna High Court, Patna / O.S.D. (Computerization), Patna High Court, Patna / Joint Registrar (Judicial), Patna High Court, Patna / O.S.D. (Presenting Officer), Patna High Court, Patna / J.R.-cum-P.P.S. to Hon'ble the Chief Justice, Patna High Court, Patna / Section Officer-I/c, Selection & Appointment Cell, Patna High Court, Patna / Section Officer-I/c, Computer Cell, Patna High Court, Patna / Section Officer-I/c, Judicial Officers Service Record Room, Patna High Court, Patna / Section Officer-I/c A.D. (Statistical) Section, Patna High Court, Patna / Section Officer-I/c, Vigilance Cell, Patna High Court, Patna / Senior Programmer, Patna High Court, Patna for uploading the same on the website of the

Hon'ble Court / Member Secretary, Bihar State Legal Services Authority, Budh Marg, Patna / Director, Bihar Judicial Academy, Gaighat, Patna / District and Sessions Judge, Araria / Aurangabad / Bhagalpur / Darbhanga / East Champaran at Motihari / Kishanganj / Patna / West Champaran at Bettiah for information **[and communication to the officers concerned.**

The officers concerned are directed to make over charge of their present assignment immediately on receipt of the Court's notification so as to join their new assignment soon thereafter.

The posting of aforesaid officers as Sub Judge should be adjusted against the vacant Courts, if any, lying at the station and new Court of sub Judge may be created only when there is no such Court vacant since earlier

The officers who are working as Special Courts for MPs/MLAs will continue to do so till the Hon'ble Supreme Court of India grants permission for their transfer as mandated in Writ Petition (Civil) No.-699 of 2016 (titled Ashwini Kumar Upadhyay & Ors. Vs. Union of India & Ors.)].

[-] For the D.Js. concerned.

By order of the High Court


Registrar General